

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 12/2015

DAVINDER SINGH

Appellant(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

Date : 18/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bharat Bhushan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice of lodgement of petition of appeal is  
complete.

Original records from the Courts below have been  
received.

No additional documents have been filed.

Matter stands complete. Registry to process the matter  
for being listed before the Hon'ble Court as per rules.

Signature Not Verified

(RACHNA GUPTA)

Digitally signed by

Hema Joshi

Date: 2015.08.21

Registrar

16:54:28 IST

Reason: